

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3818

ANSWERED ON:14.12.2009

IMPLEMENTATION OF NREGS

Deka Shri Ramen;Nahata Smt. P. Jaya Prada;Patil Shri Sanjay Dina ;Venugopal Shri K. C.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) the details of funds allocated and released by the Union Government for implementation of National Rural Employment Guarantee Scheme (NREGS), State-wise;

(b) whether some State Governments including Uttar Pradesh and Andhra Pradesh are facing financial crisis in meeting the increasing cost of wages under the NREGS;

(c) if so, the details thereof;

(d) whether the Government proposes to increase the financial allocation to these States under NREGS; and

(e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a): NREGA is demand based and not an allocation based programme. Central Government releases funds to the States based on the labour demand arising at the field level. Funds released to the States during the current year, so far, are given in the Annexure.

(b): No, Sir. Wages paid under NREGA to the unskilled workers are fully borne by the Central Government to the extent the wage rate has been notified by the Central Government under Section 6(1) of the Act.

(c): Does not arise.

(d)&(e): As given in reply to part (a) above, NREGA is demand based. Funds are released based on labour demand in the field as reported by the State Governments.